प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

.वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in ई-मेल/email: <u>helpdoc@rbi.org.in</u>

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June 28, 2021

Auction of State Government Securities - Revised

The following State Governments have offered to sell securities by way of an auction, for an aggregate amount of ₹ 20,600 Cr. (Face Value). The revision is due to the addition of Meghalaya.

Sr. No.	State/ UT	Amount to be raised (₹ Cr)	Additional Borrowing (Greenshoe) Option (₹ Cr)	Tenure (Yrs)	Type of Auction
1	Goa	100	•	10	Yield
2	Gujarat	1500	500	10	Yield
3	Jammu and Kashmir	900	-	12	Yield
4	Kerala	2000	-	25	Yield
		1000	-	35	Yield
5	Maharashtra	1000	500	10	Yield
		1000	-	11	Yield
6	Manipur	200	-	10	Yield
7	Meghalaya	200	-	20	Yield
8	Punjab	1000	-	10	Yield
		1000	ı	20	Yield
9	Rajasthan	500	ı	5	Yield
		500	•	10	Yield
		1000	ı	20	Yield
10	Tamil Nadu	1000	-	Re-issue of 6.96% Tamil Nadu SDL 2051 issued on May 19, 2021	Price
		1000	-	Re-issue of 6.96% Tamil Nadu SDL 2056 issued on May 19, 2021	Price
11	Telangana	1000	-	30	Yield
12	Uttarakhand	700	-	10	Yield
13	Uttar Pradesh	2500	-	10	Yield
14	West Bengal	2500	-	7	Yield
	TOTAL	20,600			

The auction will be conducted on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **June 29, 2021 (Tuesday)**. The Government Stock up to 10% of the notified amount of the sale of each stock will be allotted to eligible individuals and institutions subject to a maximum limit of 1% of its notified amount for a single bid per stock as per the <u>Scheme for Non-competitive Bidding Facility</u>.

Both competitive and non-competitive bids for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system on <u>June 29, 2021 (Tuesday)</u>. The non-competitive bids should be submitted between 10.30 A.M. and 11.00 A.M. and the competitive bids should be submitted between 10.30 A.M. and 11.30 A.M.

In case of technical difficulties, Core Banking Operations Team (<u>email</u>; Phone no: 022-27595666, 022-27595415, 022-27523516) may be contacted.

For other auction related difficulties, IDMD auction team can be contacted (email; Phone no: 022-22702431, 022-22705125).

Only in the event of system failure, physical bids would be accepted. Such physical bids should be submitted to the Public Debt Office (email; Phone no: 022-22632527, 022-22701299) in the prescribed form obtainable from RBI website (https://www.rbi.org.in/Scripts/BS_ViewForms.aspx) before the auction timing ends.

The yield percent per annum expected by the bidder should be expressed up to two decimal points. An investor can submit more than one competitive bid at same/different rates of yield or prices in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system. However, the aggregate amount of bids submitted by a bidder should not exceed the notified amount for each State.

The Reserve Bank of India will determine the maximum yield /minimum price at which bids will be accepted. Securities will be issued for a minimum nominal amount of ₹10,000.00 and multiples of ₹10,000.00 thereafter.

The results of the auction will be announced on **June 29**, **2021 (Tuesday)** and payment by successful bidders will be made during banking hours on **June 30**, **2021 (Wednesday)** at Mumbai and at respective Regional Offices of RBI.

The State Government Stocks will bear interest at the rates determined by RBI at the auctions. For the new securities, interest will be paid half yearly on **December 30** and **June 30** of each year till maturity. The Stocks will be governed by the provisions of the Government Securities Act, 2006 and Government Securities Regulations, 2007.

The investment in State Government Stocks will be reckoned as an eligible investment in Government Securities by banks for the purpose of Statutory Liquidity Ratio (SLR) under Section 24 of the Banking Regulation Act, 1949. The stocks will qualify for the ready forward facility.

Press Release: 2021-2022/436 Ajit Prasad
Director